## Vacancies of Judges and pending cases in High Courts

1069. DR. BHALCHANDRA MUNGEKAR: Will the Minister of LAW AND JUSTICE be pleased to state:

[4 March, 2016]

- (a) the number of posts of Judges which were vacant in various High Courts as on 31 December, 2015;
- (b) the number of cases which were pending in various High Courts as on 31 December, 2015; and
  - (c) the time-frame for filling up all these vacancies?

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): (a) Details showing the vacancies of Judges in the High Courts as on 31.12.2015 is given in Statement-I (See below).

- (b) As per information available, a Statement showing the the number of cases which were pending in various High Courts as on 31 December, 2014 is given in the Statement-II (See below).
- (c) The Collegium system of appointment of Judges of the Supreme Court and High Courts ceased to exist consequent upon the coming into force of the Constitution (Ninety-Ninth Amendment) Act, 2014 and the National Judicial Appointments Commission Act, 2014 w.e.f 13.04.2015. However, the Constitutional validity of both the Acts was challenged in Supreme Court. While the case was being heard and till the Judgement was pronounced, only those Additional Judges whose terms were expiring were given extensions of three months as per the Supreme Court orders dated 12.05.2015 and 15.07.2015. No other appointments were made.

In view of large number of vacancies and keeping in view the fact that the process of supplementing the existing Memorandum of Procedure (MoP) is likely to take some time because of the need for consultation with the States, the matter was taken up with the Supreme Court and the process of appointment of Judges has been resumed.

Statement-I

Details showing the vacancies of Judges in the High Courts

(As on 31.12.2015)

| SI.<br>No. | Name of the<br>High Court                |      | pproved<br>Strength | I     |      | Working<br>Strength |       | per  | acancies as r Approved Strength |          |
|------------|--|------|---------------------|-------|------|---------------------|-------|------|---------------------------------|----------|
|            | 7 <del></del>                            | Pmt. | Addl.               | Total | Pmt. | Addl.               | Total | Pmt. | Addl.                           | Total    |
| 1          | 2  | 3    | 4                   | 5     | 6    | 7                   | 8     | 9    | 10                              | 11       |
| 1.         | Allahabad                                | 76   | 84                  | 160   | 54   | 20                  | 74    | 22   | 64                              | 86       |
| 2.         | High Court of<br>Judicature<br>Hyderabad | 33   | 16                  | 49    | 17   | 10                  | 27    | 16   | 06                              | 22<br>at |
| 3.         | Bombay                                   | 71   | 23                  | 94    | 37   | 22                  | 59    | 34   | 01                              | 35       |
| 4.         | Calcutta                                 | 45   | 13                  | 58    | 20   | 22                  | 42    | 25   | -09                             | 16       |
| 5.         | Chhattisgarh                             | 17   | 05                  | 22    | 03   | 06                  | 09    | 14   | -01                             | 13       |
| 6.         | Delhi                                    | 45   | 15                  | 60    | 34   | 05                  | 39    | 11   | 10                              | 21       |
| 7.         | Gauhati                                  | 18   | 06                  | 24    | 08   | 08                  | 16    | 10   | -02                             | 08       |
| 8.         | Gujarat                                  | 39   | 13                  | 52    | 25   | 03                  | 28    | 14   | 10                              | 24       |
| 9.         | Himachal Pradesh                         | 10   | 03                  | 13    | 07   | <del></del>         | 07    | 03   | 03                              | 06       |
| 10.        | Jammu and<br>Kashmir                     | 13   | 04                  | 17    | 09   | 01                  | 10    | 04   | 03                              | 07       |
| 11.        | Jharkhand                                | 19   | 06                  | 25    | 09   | 05                  | 14    | 10   | 01                              | 11       |
| 12.        | Karnataka                                | 47   | 15                  | 62    | 22   | 09                  | 31    | 25   | 06                              | 31       |
| 13.        | Kerala                                   | 27   | 11                  | 38    | 19   | 16                  | 35    | 08   | -05                             | 03       |
| 14.        | Madhya Pradesh                           | 40   | 13                  | 53    | 23   | 07                  | 30    | 17   | 06                              | 23       |
| 15.        | Madras                                   | 56   | 19                  | 75    | 37   | 0                   | 37    | 19   | 19                              | 38       |
| 16.        | Manipur                                  | 04   | 01                  | 05    | 03   | 0                   | 03    | 01   | 01                              | 02       |
| 17.        | Meghalaya                                | 03   | 01                  | 04    | 03   | 0                   | 03    | 0    | 01                              | 01       |
| 18.        | Orissa                                   | 20   | 07                  | 27    | 16   | 06                  | 22    | 04   | 01                              | 05       |

| Wri | tten Answers to       |     |     | [4 Marc | h, 2016 |     | Unstarr | red Ques | tions | 295 |
|-----|-----------------------|-----|-----|---------|---------|-----|---------|----------|-------|-----|
| ĭ   | 2                     | 3   | 4   | 5       | 6       | 7   | 8       | 9        | 10    | 11  |
| 19. | Patna                 | 40  | 13  | 53      | 22      | 06  | 28      | 18       | 07    | 25  |
| 20. | Punjab and<br>Haryana | 64  | 21  | 85      | 39      | 11  | 50      | 25       | 10    | 35  |
| 21. | Rajasthan             | 38  | 12  | 50      | 22      | 03  | 25      | 16       | 09    | 25  |
| 22. | Sikkim                | 03  | 0   | 03      | 02      | 0   | 02      | 01       | 0     | 01  |
| 23. | Tripura               | 04  | 0   | 04      | 04      | 0   | 04      | 0        | 0     | 0   |
| 24. | Uttarakhand           | 09  | 02  | 11      | 06      | 0   | 06      | 03       | 02    | 05  |
|     | Total                 | 741 | 303 | 1044    | 441     | 160 | 601     | 300      | 143   | 443 |

Statement-II

Details showing the number of cases which were pending in various

High Courts as on 31st December, 2014

| Sl. N | o. High Court  | Case Type | Opening balance as on 1.1.14 | Insti-<br>tution | Disposal | Pendency<br>as on<br>31.12.14 |
|-------|----------------|-----------|------------------------------|------------------|----------|-------------------------------|
| 1     | 2              | 3         | 4                            | 5                | 6        | 7                             |
| 1.    | Allahabad      | Civil     | 695431                       | 144727           | 184365   | 655793                        |
|       |                | Criminal  | 347967                       | 136315           | 125929   | 358353                        |
|       |                | Total     | 1043398                      | 281042           | 310294   | 1014146                       |
| 2.    | Andhra Pradesh | Civil     | 201605                       | 62310            | 47758    | 216157                        |
|       |                | Criminal  | 31034                        | 20991            | 18481    | 33544                         |
|       |                | Total     | 232639                       | 83301            | 66239    | 249701                        |
| 3.    | Bombay         | Civil     | 299931                       | 110506           | 99671    | 310766                        |
|       |                | Criminal  | 49906                        | 34813            | 30909    | 53810                         |
|       |                | Total     | 349837                       | 145319           | 130580   | 364576                        |
| 4.    | Calcutta       | Civil     | 230317                       | 74163            | 73783    | 230697                        |

| 296 | Written Answers to | [RAJYA   | A SABHA] |        | Unstarred Questions |              |  |
|-----|--------------------|----------|----------|--------|---------------------|--------------|--|
| 1   | 2                  | 3        | 4        | 5      | 6                   | 7            |  |
|     |                    | Criminal | 49689    | 27793  | 21873               | 55609        |  |
|     |                    | Total    | 280006   | 101956 | 95656               | 286306       |  |
| 5.  | Delhi              | Civil    | 49000    | 27703  | 25239               | 51464        |  |
|     |                    | Criminal | 15652    | 14788  | 14915               | 15525        |  |
|     |                    | Total    | 64652    | 42491  | 40154               | 66989        |  |
| 6.  | Gujarat            | Civil    | 60131    | 47489  | 46077               | 61543        |  |
|     |                    | Criminal | 31822    | 30304  | 28367               | 33759        |  |
|     |                    | Total    | 91953    | 77793  | 74444               | 95302        |  |
| 7.  | Gauhati            | Civil    | 33534    | 17195  | 15591               | 35138        |  |
|     |                    | Criminal | 7378     | 12408  | 11876               | <b>7</b> 910 |  |
|     |                    | Total    | 40912    | 29603  | 27467               | 43048        |  |
| 8.  | Himachal Pradesh   | Civil    | 54015    | 38555  | 57710               | 34860        |  |
|     |                    | Criminal | 6058     | 3258   | 4560                | 4756         |  |
|     |                    | Total    | 60073    | 41813  | 62270               | 39616        |  |
| 9.  | Jammu and Kashmir  | Civil    | 87794    | 28620  | 20868               | 95546        |  |
|     |                    | Criminal | 5244     | 3649   | 2283                | 6610         |  |
|     |                    | Total    | 93038    | 32269  | 23151               | 102156       |  |
| 10. | Karnataka          | Civil    | 179379   | 122135 | 104837              | 196677       |  |
|     |                    | Criminal | 17593    | 14837  | 14987               | 17443        |  |
|     |                    | Total    | 196972   | 136972 | 119824              | 214120       |  |
| 11. | Kerala             | Civil    | 99573    | 62557  | 52738               | 109392       |  |
|     |                    | Criminal | 32586    | 23363  | 19435               | 36514        |  |
|     |                    | Total    | 132159   | 85920  | 72173               | 145906       |  |
| 12. | Madras             | Civil    | 208301   | 87228  | 66615               | 228914       |  |
|     |                    | Criminal | 31975    | 66019  | 63339               | 34655        |  |
|     |                    | Total    | 240276   | 153247 | 129954              | 263569       |  |

|     |                    | 1000     | 35      |        |        |        |
|-----|--------------------|----------|---------|--------|--------|--------|
| 1   | 2                  | 3        | 4       | 5      | 6      | 7      |
| 13. | Madhya Pradesh     | Civil    | 174665  | 68457  | 76161  | 166961 |
|     |                    | Criminal | 86946   | 58021  | 53212  | 91755  |
|     |                    | Total    | 261611  | 126478 | 129373 | 258716 |
| 14. | Orissa             | Civil    | 168794  | 36080  | 39150  | 165724 |
|     |                    | Criminal | 38028   | 35703  | 37373  | 36358  |
|     |                    | Total    | 206822  | 71783  | 76523  | 202082 |
| 15. | Patna              | Civil    | 79896   | 40943  | 39501  | 81338  |
|     |                    | Criminal | 52259   | 72847  | 65454  | 59652  |
|     |                    | Total    | 132155  | 113790 | 104955 | 140990 |
| 16. | Punjab and Haryana | Civil    | 200549  | 72873  | 64255  | 209167 |
|     |                    | Criminal | 62211   | 58867  | 50546  | 70532  |
|     |                    | Total    | 262760  | 131740 | 114801 | 279699 |
| 17. | Rajasthan          | Civil    | 173506  | 42984  | 46268  | 170222 |
|     |                    | Criminal | 53920   | 41735  | 37524  | 58131  |
|     |                    | Total    | 227426* | 84719  | 83792  | 228353 |
| 18. | Sikkim             | Civil    | 95      | 117    | 144    | 68     |
|     |                    | Criminal | 25      | 101    | 86     | 40     |
|     |                    | Total    | 120     | 218    | 230    | 108    |
| 19. | Uttarakhand        | Civil    | 15269   | 9468   | 8068   | 16669  |
|     |                    | Criminal | 5417    | 6337   | 5318   | 6436   |
|     |                    | Total    | 20686   | 15805  | 13386  | 23105  |
| 20. | Chhattisgarh       | Civil    | 27146   | 16864  | 15801  | 28209  |
|     |                    | Criminal | 16993   | 12229  | 12354  | 16868  |
|     |                    | Total    | 44139   | 29093  | 28155  | 45077  |
| 21. | Jharkhand          | Civil    | 38001   | 10452  | 5963   | 42490  |
|     |                    | Criminal | 34957   | 19732  | 16364  | 38325  |

[4 March, 2016] Unstarred Questions

Written Answers to

297

| 298      | Written Answers to             | [RAJY                       | A SABHA] |         | Unstarr | ed Questions |
|----------|--------------------------------|-----------------------------|----------|---------|---------|--------------|
| 1        | 2                              | 3                           | 4        | 5       | 6       | 7            |
| -        |                                | Total                       | 72958    | 30184   | 22327   | 80815        |
| 22.      | Tripura                        | Civil                       | 4743     | 2917    | 3888    | 3772         |
|          |                                | Criminal                    | 1091     | 858     | 1256    | 693          |
|          |                                | Total                       | 5834     | 3775    | 5144    | 4465         |
| 23.      | Manipur                        | Civil                       | 3761     | 2328    | 1855    | 4234         |
|          |                                | Criminal                    | 92       | 119     | 71      | 140          |
|          |                                | Total                       | 3853     | 2447    | 1926    | 4374         |
| 24.      | Meghalaya                      | Civil                       | 1115     | 1058    | 1482    | 691          |
|          |                                | Criminal                    | 74       | 215     | 242     | 47           |
|          |                                | Total                       | 1189     | 1273    | 1724    | 738          |
|          | All High Courts Total          | All High Courts Total Civil |          | 1127729 | 1097788 | 3116492      |
| <u> </u> | All High Courts Total Criminal |                             | 978917   | 695302  | 636754  | 1037465      |
|          | Grand Total of all High Courts |                             | 4065468  | 1823031 | 1734542 | 4153957      |

The above figures are Provisional.

Source: High Courts.

## **Slow pace of Fast Track Courts**

 $1070.\ SHRI\ ANIL\ DESAI:$  Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether some Fast Track Courts dealing with rape cases are incredibly slow;
- (b) if so, the number of cases pending in each State, particularly in metro cities, for a long time and were sent back to the trial court they originated from;
- (c) if so, whether the Ministry will set up special POCSO Court for child sexual abuse cases rather than Fast Track Courts;
- (d) whether Judges could be trained and sensitised around specific concerns and issues; and
  - (e) if so, the response of Government thereto?

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): (a) to (b) Setting up of District and Subordinate courts is the responsibility of the State